



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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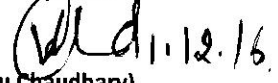
Cause List Date 02-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Manish Kumawat, Advocate	S.B. Civil Writ Petition No. 12887/2016 Smt. Rinki Gupta Vs. Dheeraj Gupta	Dilip Singh Kurka	Rinesh Gupta
2	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal 258/2011 Paritosh Sharma Vs. ICICI Bank	G.S. Sharma	Ajeet Bhandari
3	Sh. J.P. Gupta, Advocate	S.B. Civil Second Appeal No. 585/ 2007 Raman Singh Vs. Radhey Shyam	Mohd. Adil	Shailender Balwada
4	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Peition No. 1131/2016 Shiv Shankar Meena Vs. State	V.S. Chauhan	Siyaram Sharma
5	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vs. Bharti Verma	Deepak Go yal	Suresh Kumar
6	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 3632/16 Govind Lal Vs. State	Anil Khanna	Rajendra P. Choudhary

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

"Help The Needy –Timely Help May Create History"